125

that grade. Government have not yet taken a final decision, on this representation and, consequently, the seniority list of Executive Engineers has yet to be given a final shape.

(c) and (d) Do not arise in view of reply to parts (a) & (b)..

Allotment of Adequate Funds for Water Supply and Sanitation Schemes

2864. DR. (SHRIMATI) NAJMA HEPTULLA: WUI the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether State Government Ministers and senior Officials incharge of water supply and sanitation had, at a recent Conference urged the Central Government for allotment of adequate funds for "water supply and sanitation schemes; if so, the details thereof: and
- (b) what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHD. USMAN ARIF): (a) At the Conference or State Ministers, Secretaries, Chief Engineers and Heads of Implementing Agencies incharge of Water Supply & Sanitation held in New Delhi on 20th July, 1984, it was recommended that the Government should make adequate funds available for water supply & sanitation sector in conformity with the emphasis placed in the Approach Paper to the Seventh Five Year Plan and that there should be centrally sponsored schemes for low cost sanitation and urban water supply.

(b) Recommendations made at the Conference will be kept in view while finalising allocation of resources for this sector in the Seventh Five Year Plan.

Award of Fellowship for Ph.D and M.Fhil

2865. SHRI V. GOPALSAMY: WUI the Minister of EDUCATION AND CULTURE be pleased to state-

(a) whether the University Granti Commission is conducting any written test for award of fellowship for Ph.D. and M.Phil in Universites, if so, details of the test and reasons for the same;

to Questions

- (b) the number of post-graduate scholarships which have been awarded by the U.G.C, during the last three years in each University and the amount of each scholarship; and
- (c) what is the present amount oi the fellowship?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a); Yes, Sir. In order to overcome the problem of comparability of grades ormarks offered by different universities and to ensure that the research fellowships financed by the Commission are awarded to deserving candidates, the Commission has decided to conduct this test.

- (b) The University Grants Commission has been awarding 25 post-graduate scholarships of the value of Rs. 250/- per month every year to students belonging to Scheduled Tribes/Backward Castes/Scheduled Classes of the Border Hill areas. These scholarships are not awarded university wise but are available to individual students in whichever university they are enrolled.
- (c) The value of the Junior Research Fellowship awarded by the Commission has been increased to Rs. 1000/per month and will be available to only those who qualify in the test.

Dissolution of All India Council to **Sports**

2866. SHRI SURESH KALMADI: SHRI KISHOR MEHTA;

Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that the All India Council of Sports stands dissolved- if sO, the reasons therefor;

- (b) whether the National Institute of Sports coaching wing in New Delhi has been|is being taken over by the Sports Authority of India; if so, tlie. reasons therefor;
- (c) what other institutes connected with sports are being closed/taken over by the Sports Authority of India; and
- <d) whether it is a fact that staff of the Special Organizing Committee of Asian Games has been absorbed but National Institute of Sports staff has been served with notice, irrespective of seniority; if so, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT): (a) The AU India Council of" Sports was abolished, to avoid multiplicity of sports bodies.

- (b) The National' Institute of Sports coaching wing in New- Delhi has not been taken over by Sports Authority of India.
- (c) No institute connected with sports has been closed [taken over by the Sports Authority of India.
- <d) Some former staff of the Special Organising Committee IX Asian Games are now working in the Sports Authority of India. The National Institute -of Sport_s appointed some members of its staff on a temporary basis in the context of management of certain Asiad stadia now take_n over by Sports Authority of India. The National Institute of Sports ' served notices'dn such staff a_s National Institute of Sports was no longer required to manage the said stadia.

Fish. Yield

2867. SHRI SURESH KALMADI: SHRI KISHORE MEHTA:

Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether it is a fact that the annual average fish yield of irrigation

- dams i_s just about 10 kg. a hectare, as against the potential of about 300 kg. i_n the case of large and IOO kg. in the case of medium and 40 kg. in the case of small reservoirs;
- (b) if so, what steps are being $take_n$ to ta_B the potential to the maximum; and
- (c) whether it..is a fact that the National Commission on Agriculture had made recommendations in this regard in 1976 but they have not been implemented so far; if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The potential yield from large, medium and small reservoirs varies from reservoir to reservoir depending their specific location, depath. availability of biomas.-and agro-climatic conditions. However, the average annual yield estimated now is 14.6 kg/ha from all categories of reservoirs I irrigation dams in the coun-

- (b) The Indian Council of Agricultural Research has established Coordinated Research Pro-All-India iect on Ecology and Fisheries of freshwater Reservoirs to study the ecology of reservoirs in the country and to develop management practices for increasing yield them. Based on their findings the cievelopmenta' measures' taken by the Government include stocking of reservoirs, providing improved craft and gear and assist cooperatives exploitation and marketing of fish.
- (c) Important recommendations of the National Commission on Agriculture in this regard have been processed and followup action taken.-